NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

(10)

C.P No. 1451/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Ashish Vasanji Shah

V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

10. Adr. 704 EEH B. PAWAKAR delv. for.
Openhin Della

13y Cowent & cominen. of Alwahic pula

Adj to . 2/2/2018

ORDER

CP No.1451/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.2.2018.

Sd/-V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT Member (Judicial)